

Declaration of Assets and Liabilities

Year...2025-2026

I, ALOK KUMAR SINGH son/daughter/wife of LATE RAM KUMAR SINGH

aged 53 years, belonging to UNDER SECRETARY

service and presently working as UNDER SECRETARY, BIHAR LEGISLATIVE ASSEMBLY

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1,00,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELAR TWO WHEELAR		BRO1EA2038 BRO1EL6240	ACTIVA HERO	
(vi)	Jewellery (give details of weight and value)		50 GRAM 2,50,000/-			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Alok Kumar Singh
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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	FIVE BIGHA UNDIVIDED AGRICULTURE LAND TWO BROTHER AND MOTHER JOINT				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2, KATTHA, 5 BEDROOM HOUSE JOINT UNDIVIDED PROPERTY VILLAGE- DE OMALPUR, P.S - SHAHPUR, DIST- BHOPUR,				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BANK PATNA -	60,000/-
	(ii) Loans from financial institutions	?? ?? ?? -	3,50,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	HDFC BANK PATNA -	3,40,000/-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Alok Kumar Singh
05/02/26

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2024-25 DELPS 3364R	99,189/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1132

Gender :-

M (M/F)

Date of Birth :-

2 7 0 2 1 9 7 2 (DD/MM/YYYY)

Class/Group :-

A (A/B/C)

Cadre :-

UNDER SECRETARY, BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BHOJPUR BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Alok Kumar Singh
5/2/26

Name of Employee: ALOK KUMAR SINGH

Designation: UNDER SECRETARY

Department: BIHAR LEGISLATIVE ASSEMBLY
PATNA

Place: PATNA

Date: 5/2/26

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Alok Kumar Singh
05/02/26